

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6126
ANSWERED ON:05.05.2000
LIBRARY STAFF
BHARTRUHARI MAHTAB;TRILOCHAN KANUNGO

Will the Minister of FINANCE be pleased to state:

- (a) whether the Fifth Central Pay Commission have made some recommendations for library staff;
- (b) if so, the details thereof;
- (c) the reasons for not implementing the recommendations of the Fifth Central Pay Commission in regard thereto;
- (d) the time frame worked out for early implementation of the recommendations;
- (e) whether the Government have received any demands/grievances from the Central Government Librarians Association;
- (f) if so, the details thereof; and
- (g) the action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH):

- (a) Yes, Sir.
- (b) The recommendations of the Fifth CPC regarding Library Staff working in Government of India are contained in Chapter 55 (paras 55.155 to 55.180 - Vol. II) of their Report.
- (c) and (d) Recommendations of Fifth Central Pay Commission are under consideration of the Department of Culture which is the nodal agency for processing various recommendations of the Fifth Central Pay Commission in regard to the Library Staff in consultation with Ministry of Finance and other concerned Ministries. Therefore it may not be possible to indicate time-frame for taking a final decision thereon.
- (e) to (g) The Government of India Librarians Association have submitted a Charter of Demands. The demands include
 - (i) constitution of a Group `A` Central Library Service;
 - (ii) provision of higher pay scales for the posts of Librarian, Library-in-charge and Library Attendants;
 - (iii) introduction of Merit Promotion and Flexible Complementing Schemes for Government Librarians;
 - (iv) implementation of the Chattopadhyay Committee Report;
 - (v) provision of minimum staff in different categories of libraries; etc. These demands are under consideration of the Government.